

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-208**  
IB-733/ND/2020

**IN THE MATTER OF:**

S.P. Solvent Limited

Vs.

GopalJee Dairy Foods Pvt.Ltd.

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC Code 2016

Order delivered on 15.10.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Harsh Arora

For the Respondent : Mr. Darshan

**ORDER**

This main application is dismissed as withdrawn in view of the order passed in IA/4430/2020 today i.e. 15.10.2020.

-sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-209**  
IB-733/ND/2020  
New IA/4430/2020

**IN THE MATTER OF:**

S.P. Solvent Limited

....Applicant

Vs.

GopalJee Dairy Foods Pvt. Ltd.

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**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Harsh Arora

For the Respondent : Mr. Darshan

**ORDER**

The present application is filed by the petitioner under Rule 11 of the NCLT Rules praying therein to withdraw the main application bearing no. IB-733/ND/2020, in terms of settlement arrived between the parties.

We have heard Mr. Harsh, Ld. Counsel for the petitioner and Mr. Darshan, Ld. Counsel for the respondent and perused the averments made in the application. Ld. Counsel for the petitioner submitted the matter has been settled between the parties in terms of settlement, the present application has been filed for withdrawal of main application bearing no. IB-733/ND/2020.

Considering the submissions made on behalf of parties, since the matter has been settled between the parties, therefore, we permit the petitioner to withdraw the main application. Accordingly, the main application bearing no. IB-733/ND/2020 is dismissed as withdrawn.

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**